

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.101/Chd/CHD/2017

In the matter of:

M/s.VIR Foods Ltd. ... Petitioner-Financial Creditor
Vs.
M/s White Water Hospitality Pvt.Ltd. ...Respondent-Corporate Debtor

Present: Mr. Aditya Grover, Advocate for petitioner.
Mr.Anand Chhibbar, Senior Advocate with
Mr.Gaurav Mankotia, Advocate for the corporate debtor.

Learned counsel for petitioner submits that certain objections have been raised by the Registry in the additional affidavit filed by the petitioner.

The matter be listed for arguments on 15.12.2017. It is made clear that no further request for adjournment shall be entertained. The compliance be made at least one day before the date fixed. However, copy of the additional affidavit has been supplied to the respondent.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

December 07, 2017
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